

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Appeal No. 206 of 2014**

**Dated : 17<sup>th</sup> October, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Pratik Dhar &  
Mr. C.K. Rai**

**ORDER**

Mr. C.K. Rai undertakes to file vakalatnma on behalf of State Commission. Reply to be filed on or before 10.11.2014 after serving copy on the other side.

Post the matter on **26.11.2014.**

**(Rakesh Nath)  
Technical Member  
pr/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**